## Central Administrative Tribunal Principal Bench

CP No.703/2017 in OANo.768/2016

# New Delhi, this the 26th day of October, 2018

Hon'ble Ms. Nita Chowdhury, Member (A) Hon'ble Mr. S.N. Terdal, Member (J)

Deepak Kumar Tiwari S/o Sh. Ram Kailash Tiwari Age :- 38 years Applied for :- Post of Special Education Teacher (146/14) Roll No – 17001832 Rejection List Sr. No. – 61 R/o Vill.Albada, Post Baunabhari Tehsil Sidhauli, Distt. Sitapur, Bihar

....Petitioner/Applicant

(By Advocate : Mr. Harish Rawat for Mr. Sachin Kumar Jain)

#### Versus

- Dr. A.C. Verma
  Secretary/Chairman
  Delhi Subordinate Service Selection Board
  FC-18, Institutional Area
  Karkardooma, Delhi 110 092.
- PadminiSingla
  Director
  Govt. of NCT of Delhi
  Directorate of Education
  Old Delhi Secretariat Building
  TimarPur, Delhi 110 054.

....Contemnor/Respondents

(By Advocate : Ms. P.K. Gupta

Dr.Mukesh Chand, Deptt. Representative for R-2)

## **ORDER (ORAL)**

## Ms. Nita Chowdhury:

When the CP is taken up for hearing, learned counsel for respondents states that the respondents have complied with the order dated 27.07.2016 passed in OA No. 768/2016 and have

considered the case of the petitioner for appointment from the point of view of educational qualifications, which was the subject matter of the OA and from that point of view, they find her qualified. Accordingly, respondents have complied fully with the order of the Tribunal.

2. In view of the substantial compliance in the matter, the CP is closed. Notices issued to the respondents stand discharged. However, if the petitioner wishes to seek any other relief, he is given liberty to avail his remedies, as advised.

(S.N. Terdal) Member (J) (Nita Chowdhury) Member (A)

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